

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
18-04-2024 AT 10:30 AM**

CP No.325/241/HDB/2017
u/s. 241 of Companies Act, 2013

IN THE MATTER OF:

Movva Vasu Rama Krishna & Another

...Petitioner

AND

Luit Infratech Pvt Ltd & 3 others

...Respondent

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

Learned Counsel Mr G Bhupesh, for petitioner present physically.

Learned Counsel Mr K Rajendran, for respondent present through Video Conference.

Matter passed over.

Matter called again. Learned Counsel Mr G Bhupesh, for petitioner alone present.

No representation for the respondents. Matter adjourned to 06.06.2024.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)